

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) and (b). No, Sir.

Permission to Float Bonds by Maharashtra State Electricity Board

3595. SHRI KESHORA PARDHI:
SHRI BALASAHEB VIKHE
PATIL:

Will the Minister of FINANCE be pleased to state:

(a) whether in view of limited resources at the disposal of Maharashtra State Electricity Board (MSEB) for implementing new project, there is any proposal under the consideration of Government to grant permission to MSEB for mobilising additional resources by issuing debentures and bonds;

(b) whether Government have taken any decision in the matter; and

(c) if not, the reasons for delay particularly when many other Government Departments have been granted permission to mobilise resources through such sources?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) to (c). The scheme of Public Sector Bonds is presently limited to central Public Sector undertakings. As such, state level corporations are not considered eligible for the facility.

Train Services on Gorakhpur-Thave-Chhapra Section

3596. SHRI KESHORA PARDHI: Will

the Minister of RAILWAYS be pleased to state:

(a) whether Government propose to increase the number of trains, their speed and to provide other passenger amenities on Gorakhpur-Thave-Chhapra metre gauge section; and

(b) if so, when this is likely to be done?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(b) Does not arise.

[English]

Assistance Given by IDBI and ICICI in Kerala

3597. SHRI T. BASHEER: Will the Minister of FINANCE be pleased to state the amount of assistance given by the Industrial Development Bank of India (IDBI) and the Industrial Credit and Investment Corporation of India (ICICI) for projects located in Kerala during the last three year?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): The Industrial Development Bank of India (IDBI) and Industrial Credit and Investment Corporation of India (ICICI) have sanctioned assistance to projects located in Kerala during the last three years (1986-87, 1987-88 and 1988-89) as under:-